

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH**

IA 675 of 2019 in Cont.A 6 of 2019 in CP 17 of 2016



**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.11.2019**

Name of the Company: Bhupendra Patel & Ors
V/s
Hotel Oasis (Surat) Pvt Ltd & Ors

Section of the Companies Act : IA For Rejection of Cont.Petition

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

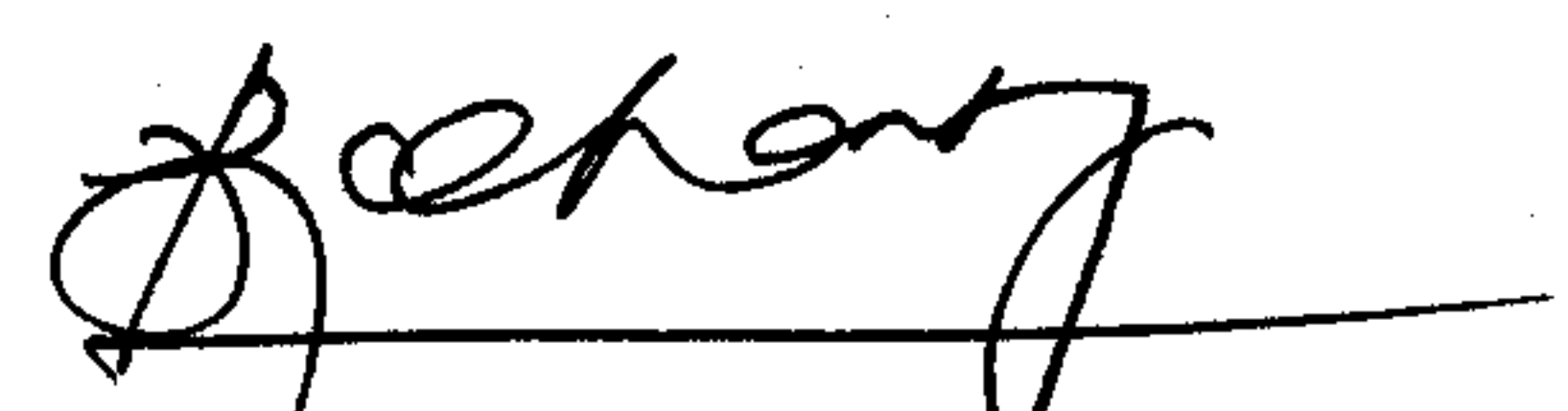
1.	SATYAKETO PATEL	R-2		
2.	DHIREN R. DAOL	PCS original Petitioner	original Petitioner	


ORDER

The Parties are represented through their respective Counsel/PCS(s).

In view of the order passed in TP 75 of 2016(CP 38 of 2014), this matter is adjourned on the same date.

List the matter on 04.12.2019


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 4th day of November, 2019.